

Office of the District Judge, Purba Medinipur.
(Vernacular Department)

Order No. 18

Dated, Tamluk, the 18th day of May, 2021.

Due to outbreak of COVID-19 pandemic, the following Clerical staffs of this Judgeship of Purba Medinipur shall make themselves available temporarily in the Courts as per following schedule until further order.

1. Shri Mrinal Kanti Sinha, Addl. Clerk, Civil Judge (Junior Division), 2nd Addl. Court, Contai, is directed to act as Bench Clerk in the Court of Civil Judge (Junior Division), Haldia, vice Shahrier Khan.
2. Shahrier Khan, posted as Addl. Clerk, District Judge's Court, Purba Medinipur and deputed to act as Bench Clerk, Civil Judge (Junior Division) Court, Haldia, is directed to act as Addl. Clerk, English Department, District Judge's Court, Purba Medinipur.
3. Krishnendu Das, Bench Clerk (Grade-III), Judicial Magistrate, 1st Court, Contai, is directed to act as Reference Clerk, English Department, District Judge's Court, Purba Medinipur.
4. Shri Samir Baran Mondal, posted as Bench Clerk (Grade-II), attached to the Civil Judge (Sr. Div.) Court, Haldia and deputed to act as Bench Clerk, Addl. District & Sessions Judge's Court, Haldia, is directed to act as Bench Clerk, Addl. District & Sessions Judge, 3rd Court, Tamluk.
5. Shri Dulal Chandra Samanta, Head Comparing Clerk, Copying Department, Addl. Chief Judicial Magistrate's Court, Haldia, is directed to act as Sheristadar, Civil Judge (Jr. Div.), 2nd Court, Tamluk.
6. Shri Pradip Kr. Roy, Bench Clerk (Grade-II), Addl. Chief Judicial Magistrate-II Court, Haldia, is directed to act as U.D. Assistant, Judicial Magistrate, 3rd Court, Tamluk.
7. Shri Ujjal Kr. Mondal, Addl. Clerk, Civil Judge (Jr. Div.) Court, Haldia, is directed to act as Addl. Clerk, Nezarath Department, District Judge's Court, Purba Medinipur.
8. Sudipta Kumar Das, Addl. Clerk, Civil Judge (Jr. Div.), 2nd Court, Contai, is directed to act as Addl. Clerk, Chief Judicial Magistrate's Court, Purba Medinipur.
9. Suvadip De, posted as Addl. Clerk, District Judge's Court, Purba Medinipur and deputed to act as Bench Clerk, Addl. Chief Judicial Magistrate's Court, Haldia, is directed to assist the Bench Clerk of Addl. District & Sessions Judge, Fast Track, 1st Court, Tamluk.
10. Santu Pal, posted as Sheristadar, Civil Judge (Sr. Div.) Court, Haldia and deputed to act as Bench Clerk, Civil Judge (Sr. Div.) Court, Haldia, is directed to assist the Bench Clerk of Addl. District & Sessions Judge, Fast Track, 2nd Court, Tamluk.

They are directed to put their signatures on attendance register where they are temporarily assigned.

This order shall take effect from the forenoon of 20.05.2021.

Office is directed to publish the instant order in the official website of the Judgeship of Purba Medinipur.

Informed all concerned accordingly.

Sd/-
District Judge,
Purba Medinipur.
18.05.2021.

Office of the District Judge, Purba Medinipur.

(Vernacular Department)

Memo No. 1183 (16)/XIV-1 dated 18.05.2021.

Copy forwarded for information and necessary action to :

1. The Addl. District & Sessions Judge, 3rd Court, Tamluk / Haldia.
2. The Addl. District & Sessions Judge, Fast Track, 1st / 2nd Court, Tamluk.
3. The Civil Judge (Sr. Div.) Court, Haldia.
4. The Chief Judicial Magistrate, Purba Medinipur.
5. The Addl. Chief Judicial Magistrate/The Addl. Chief Judicial Magistrate-II Court, Haldia / Contai.
6. The Civil Judge (Jr. Div.), 2nd Court, Tamluk / Contai / Haldia.
7. The Civil Judge (Jr. Div.), 2nd Addl. Court, Contai.
8. The Judicial Magistrate, 3rd Court, Tamluk / 1st Court, Contai.
9. The Judge-in-charge of Accounts / Nezarath Department, District Judge's Court, Purba Medinipur.


District Judge,
Purba Medinipur.
18.05.2021.